people have not imported to the same extent as they used to do.

Mr. Speaker: He is talking of exports.

Shri B. S. Murthy: According to the statement, it is stated that in 1951-1952 the export was to the tune of Rs. 1,27,442 and in 1952-53 it was 14,377. I want to know the reasons for this abnormal fall in the export of rubies.

Shri Karmarkar: There seems to be no particular reason because in the preceding year, that is 1950-51, the exports were only Rs. 21,946. There is no particular reason as such.

Shri V. P. Nayar: May I know whether the Government of India are aware that exportable varieties of what are called oriental topaz and oriental emeralds occur in Nedumangad Taluk of Travancore-Cochin State in large quantities?

Shri Karmarkar: It is very possible, but I should like to have notice.

BORDER INCIDENTS

*1062. Shri Anirudha Sinha: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that cases of cattle-lifting, arson and thefts have been committed by the Nationals of Pakistan in several villages in Goalpokhar Thana of Furnea District;
- (b) the number of cattle lifted during the last one year; and
- (c) the steps that have been taken or are being taken to prevent recurrence of such incidents?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). Two cases of cattle lifting from the Goalpokhar Thana have so far been reported to the Government of India. Both these incidents took place on the 12th January 1954. In one case, some Pakistani nationals trespassed into Indian territory and lifted two head of cattle from Kutti Basti. In the second case, six head of cattle were lifted from Kanthigach.

There have also been other cases of theft and cattle lifting, details of which are not available. The total number of cattle lifted in 1953 was 36.

(c) Adequate security measures inpatrolling of the cluding regular border area, have been taken. It has also been suggested to the Government of Pakistan that the procedure at present in force between Bengal on the one hand and West Bengal and Assam on the other, for the District Magistrates of the districts concerned to meet and settle incidents as well as devise steps for the prevention of their recurrence. should be made applicable to incidents on the Bihar-East Bengal border.

Shri Anirudha Sinha: Is it a fact that these atrocious activities have been going on unchecked on the Purnea border for the last one year?

Shri Anii K. Chanda: There have been several such cases of cattle lifting along the border.

Shri Anirudha Sinha: How many heads of cattle which were lifted have been recovered and returned to the original owners?

Shri Anil K. Chanda: I have not got the information with me at present.

Shri S. C. Samanta: May I know whether Government maintain any register of the cattle lifted?

Shri Anil K. Chanda: May I suggest, Sir, that thefts are also occurring in other parts of our country. There is therefore, nothing very unsual in the theft of cattle.

STEEL PLANT

*1063. Shri B. C. Das: Will the Minister of Production be pleased to state on what principles the personnel of the Board of Directors for the administration of the proposed steel plant in Rourekala (Orissa) have been selected?

The Parliamentary Secretary to the Minister of Production (Shri R. G.